



संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400 001

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July 15, 2024

## Premature redemption under Sovereign Gold Bond (SGB) Scheme - Redemption Price for premature redemption due on July 16, 2024 (Series II of SGB 2019-20)

In terms of <u>GOI Notifications F. No. 4(7) – B (W&M) /2019 dated May 30, 2019</u> (SGB 2019-20 Series II - Issue date July 16, 2019) on Sovereign Gold Bond Scheme, premature redemption of Gold Bond may be permitted after fifth year from the date of issue of such Gold Bond on the date on which interest is payable. Accordingly, the due date of premature redemption of the above tranche shall be July 16, 2024.

2. Further, the redemption price of SGB shall be based on simple average of closing gold price of 999 purity of previous three business days from the date of redemption, as published by the India Bullion and Jewellers Association Ltd (IBJA). Accordingly, the redemption price for premature redemption due on July 16, 2024 shall be **₹7272/-** (Rupees Seven thousand two hundred and seventy two only) per unit of SGB based on the simple average of closing gold price for the three business days i.e., July 11, July 12 and July 15, 2024.

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